

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 1911
TO BE ANSWERED ON 29TH DECEMBER, 2017**

GUIDELINES FOR SETTING UP AYUSH COLLEGE

1911. SHRI JUGAL KISHORE:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the existing guidelines to set up Ayurveda, Unani and Siddha Medical Colleges and the designated authority to frame and implement these guidelines;
- (b) whether the Government has recently given sanction for the setting up of Ayurveda, Unani and Siddha medical colleges despite adverse recommendations by the Central Regulatory Authority; and
- (c) if so, the details thereof and the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): The existing guidelines to set up Ayurveda, Unani and Siddha Medical Colleges are contained in “the Establishment of New Medical College, Opening of New or Higher Course of Studies or Training and Increase of Admission capacity by a Medical College Regulations 2003” read with the amendment of 2013 and “Requirements of Minimum Standard, Regulations 2016” for Ayurveda, Unani & Siddha framed under the Indian Medicine Central Council Act, 1970.

The Central Council of Indian Medicine (CCIM) is a statutory authority set up as per the provision of Indian Medicine Central Council Act, 1970 that regulates the education and practice of Ayurveda, Unani and Siddha systems of medicine. CCIM time to time frames and notifies Regulations to implement guidelines with the previous sanction of the Central Government. The Indian Medicine Central Council (Amendment) Act 2003 came into force from 7th November 2003 and consequently the powers to set up Ayurveda, Unani and Siddha Medical Colleges vest with the Central Government.

(b) & (c): Yes. The Government examines the recommendations of the CCIM, and if the same are found not to be in accordance with the relevant regulations, does not accept them. For the academic session 2017-18, the Government sanctioned the setting up of 59 (55 Ayurveda, 03 Unani & 01 Siddha) Medical Colleges. Out of these, 11 Ayurveda & 02 Unani colleges were sanctioned though it was not recommended by the CCIM because the Ministry while examining the proposals found that these colleges were eligible as per the relevant Regulations for granting conditional permission.